

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

COMP.APPL(IBC)/723(CH)2019

IA(I.B.C)/86(CH)2021

In

CP(IB) No. 277/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:
Punjab National Bank

...Petitioner-Financial Creditor

Versus

Kudos Chemie Ltd.

... Respondent-Corporate Debtor

Under Section: 7, 60(5), 25(j), IBC 2016

Order delivered on 06.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.06.2024.

Sd/-
Court Officer